

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:259
ANSWERED ON:22.07.2003
NATIONAL FERTILIZERS LTD.
A. VENKATESH NAIK

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether it is a fact that the National Fertilizers Ltd. has been providing the facility of Central Stock Scheme to its dealers for some years;
- (b) if so, the details thereof;
- (c) the rate of commission per tonne being providing to dealers under the scheme;
- (d) whether the aforesaid facility is being providing to all dealers;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefore?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS (SHRI DR. CHHATTRA PAL SINGH)

- (a) Yes, Sir.
- (b) National Fertilizers Ltd. (NFL) has introduced Central Stock Scheme (CSS) w.e.f. 1st April, 1999. Under the Scheme, dealers are eligible for commitment rebate provided they lift the monthly/seasonally committed quantities. The CSS Dealers are required to lift every month fixed percentage of the total committed quantity.
- (c) Dealers get a distribution margin @ Rs. 180/- per MT besides cash discount in lieu of credit period. The CSS dealers are also allowed commitment rebate depending upon the quantity lifted during the season, annually and the security deposit made with the company.
- (d)&(e) Central Stock Scheme has been allowed to the eligible dealers meeting the criteria laid-down thereunder.
- (f) It is allowed to eligible meeting criteria. The security deposit under the Scheme is in addition to the normal dealer security deposit of Rs. 25,000/-.